

# ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110 001

No.3/4/ID/2019/SDR//(Council)

Dated: 20<sup>th</sup> March, 2019

To,

1. The Chief Electoral Officer, Andhra Pradesh, Hyderabad.
2. The Chief Electoral Officer, Telangana, Hyderabad.

Subject:- Biennial/Bye Elections to the Andhra Pradesh and Telangana Legislative Council from Graduates' and Teachers' Constituencies, poll for which is scheduled to be taken on 22<sup>nd</sup> March, 2019-Commission's order regarding Identification of electors.

Sir,

I am directed to say that the Commission has directed that all electors in East-West Godavari Graduates', Krishna-Guntur Graduates' Constituency & Srikakulam-Vizianagaram-Visakhapatnam Teachers' Constituency in the State of Andhra Pradesh and Medak-Nizamabad-Adilabad-Karimnagar Graduates' Constituency, Medak-Nizamabad-Adilabad-Karimnagar Teachers' Constituency & Warangal-Khammam-Nalgonda Teachers' Constituency in the State of Telangana who have been issued with EPICs as electors in their respective assembly constituencies, shall have to produce these cards or any other alternative documents as mentioned in the enclosed order to exercise their franchise when they come to the polling stations for voting at the elections to the Legislative Council of Andhra Pradesh and Telangana, notified on 25<sup>th</sup> February, 2019(Monday).

2. A copy of the Order dated 20<sup>th</sup> March, 2019 issued in this behalf is enclosed. The Commission has approved 9 alternative documents of identification in respect of those electors who do not produce EPICs. Attention of all Presiding Officers may be specifically drawn to the directions in paragraph 4 of the order.

3. The Presiding Officers shall be clearly instructed that minor discrepancies in the entries relating to elector's name, father's/mother's/husband's name, sex, age or address in the

Electors Photo Identity Card shall be ignored and the elector allowed to cast his vote so long as the identity of the elector can be established by means of that card.

4. The Commission's Order dated 20<sup>th</sup> March, 2019 may be got published in the State Gazette immediately. The Returning Officers, Presiding Officers appointed for the biennial elections from the Graduates and Teachers Constituencies and all other election authorities concerned may be informed of the Commission's directions urgently. This order may be given wide publicity through print/electronic media for information of the general public and electors. It should be made clear that those who have been issued with EPIC should bring the EPIC and those who have not been issued with EPIC should bring any of the alternative documents specified by the Commission, at the time of voting. All contesting candidates at the Biennial/bye elections in your State may also be informed, in writing, of this direction of the Commission.

5. The Returning Officers shall be instructed to note the implications of this Order and explain the contents thereof to all Presiding Officers through special briefings. They should also ensure that a copy of this letter is available with the Presiding Officers at all polling stations/booths in the constituency.

6. Kindly acknowledge receipt and confirm action taken.

Yours faithfully,



(Binod Kumar)

UNDER SECRETARY

# ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi –110 001

No.3/4/ID//2019/SDR(Council)

Dated:20<sup>th</sup> March , 2019

## **ORDER**

Whereas, the Election Commission has been following the policy of compulsory identification of electors by means of specified identification documents at elections to the House of the People and Legislative Assemblies from the year 2000 onwards, so as to prevent impersonation at elections thereby making the right of genuine electors to vote under section 62 of the Representation of the People Act, 1951 more effective; and

2. Whereas, keeping in view the provisions of Rules 35(3) and 37(2)(b) of the Conduct of Elections Rules, 1961, the Commission has been issuing directions that the electors at election to House of the people and Legislative Assemblies shall produce their Electors Photo Identity Card or other specified documents at the polling station and failure or refusal on their part to produce those Electors Photo Identity Card or documents may result in the denial of supply of a ballot paper to them and permission to vote; and

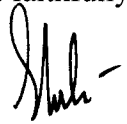
3. Whereas, the said provisions regarding identification of electors and safeguards against impersonation are equally applicable at elections from Graduates' and Teachers' Constituencies, and as the electors in these constituencies are also electors in assembly constituencies, they would have been supplied with Electors Photo Identity Card as electors in their respective Assembly Constituencies;

4. Now, therefore, after taking into account all relevant factors and the legal and factual position, the Election Commission hereby directs that all electors at the current biennial/bye elections to the Andhra Pradesh Legislative Council from East-West Godavari Graduates', Krishna-Guntur Graduates' Constituency & Srikakulam-Vizianagaram-Visakhapatnam Teachers' Constituency and current biennial/bye elections to Telangana Legislative Council from Medak-Nizamabad-Adilabad-Karimnagar Graduates' Constituency, Medak-Nizamabad-Adilabad-Karimnagar Teachers' Constituency & Warangal-Khammam-Nalgonda Teachers' Constituency who have been issued with their EPICs, shall have to produce these cards to exercise their franchise, when they come to the polling stations for voting at the current

biennial/bye elections to the Andhra Pradesh Legislative Council and Telangana Legislative Council from the said Constituencies, notified on 25<sup>th</sup> February, 2019(Monday). However, those electors, who are not able to produce their EPICs, will have to produce any of the following alternative documents for establishing their identity: -

- i. Passport,
- ii. Driving License,
- iii. PAN Card,
- iv. Service Identity Card issued by the educational Institutions in which the electors of the concerned Teachers'/Graduates' Constituency may be employed,
- v. Certificate of degree/Diploma issued by University, in original,
- vi. Certificate of physical handicap issued by competent Authority , in original,
- vii. Service identity card issued to its employees by state/Central government, Public Sector Undertakings, Local bodies or other Private Industrial Houses.
- viii. Aadaar Card,
- ix. Official identity Cards issued to MPs/MLAs/MLCs.

Yours faithfully,



(N.T.BHUTIA)  
Secretary